

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(T) No. 2080 of 2018

M/s Tata Projects Limited -- --- Petitioner

Versus

The State of Jharkhand & others --- --- Respondents

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**CORAM: HON'BLE MR. JUSTICE APARESH KUMAR SINGH
HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY**

Through Video Conferencing

For the Petitioner : Mr. Anurag Shekhar, Advocate

For the Respondents : Mr. Sachin Kumar, A.A.G.-II

: M/s V.P. Singh, Sr. Adv., B.B. Sinha, Adv. (for resp. no.5)

: Mr. Indrajit Sinha, Advocate (for resp. no. 4)

11/21.07.2020 Learned counsel for the petitioner prays for time to bring on record the Forms received by the petitioner and surviving grievance of the petitioner. Let the name of Mr. Sachin Kumar, learned Additional Advocate General-II appear as the State Counsel in the cause list in place of erstwhile State Counsel, henceforth.

As prayed for, list this case on 04.08.2020.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)